

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated- Guwahati, the 30<sup>th</sup> June, 2014

No. HC.VII-136(Pt.-III)/2007/**4151**/A On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to direct the Judicial Officers from the Districts of **Bongaigaon, Kokrajhar, Goalpara, Dhubri & Barpeta**, working in the judicial side, to attend two-days **Judicial Discourse (on the questions assigned to the Judicial Officers earlier)**, scheduled to be held on 26<sup>th</sup> & 27<sup>th</sup> July, 2014 at the District & Sessions Judge's Court Complex, Goalpara. However, one officer may be detailed at the respective Headquarter & Sub-Division to deal with urgent judicial work.

**The Officers are requested to go through the plan of the Training Programme enclosed herewith and prepare themselves accordingly.** They are to report at the venue on 26.07.2014 at 9:00 A.M. positively.

Further, the District & Sessions Judge, Goalpara, is to make arrangement of Hall, Sound System, Extension Cords, Pen, Note Book, Breakfast, Tea / Snacks and working lunch etc. for the participants.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-136(Pt.-III)/2007/**4152 - 4163**/A, Dated : 30.06.2014  
Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
  2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
  3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
- The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
4. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
  5. **The District & Sessions Judge, Bongaigaon / Kokrajhar / Goalpara / Dhubri / Barpeta. He / she is requested to ensure circulation of this Notification to all the Judicial Officers (working in the judicial side) of his / her respective District and do the needful in this regard.**
  6. **The Member, MACT, Dhubri.**
  7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
  8. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
  9. **The Chief Judicial Magistrate, Bongaigaon / Kokrajhar / Goalpara / Dhubri / Barpeta . He / she is requested to inform the judicial officers (working in the judicial side) under his / her control.**
  10. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
  11. The P.S. to \_\_\_\_\_
  12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
30.06.14  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

## **PLAN FOR CLUSTER-WISE TRAINING PROGRAMME OF THE JUDICIAL OFFICERS**

### ➤ **Objectives:**

1. Sharing of relevant legal problems and their solutions
2. Exchange of ideas
3. Creation of an atmosphere of continuous learning

### ➤ **Training modes:**

1. Exchange of answers to the questions already assigned among the Officers in advance;
2. Presentation on the answers to the questions already assigned;
3. Views and counter views;
4. Concluding remark by the Resource Person.

### ➤ **Time:**

- 10 minutes to each presenter;
- 10 minutes for views and counter views;
- 5 minutes for concluding remark by the Resource Person.